

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
STARRED QUESTION NO. *480
TO BE ANSWERED ON 05.04.2023

Installation of Nuclear Reactors

*480. SHRI RAJENDRA DHEDYA GAVIT:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has given bulk approval for the installation of ten nuclear reactors;
- (b) if so, the details of the sites where the nuclear reactors would be set up;
- (c) whether the Government has roped in PSUs for the installation of the nuclear reactors or the exercise would be done exclusively by the specialized Government agencies; and
- (d) the total cost estimated and the completion target set for the installation of these reactors?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH):

(a)to(d) A statement is placed on the Table of the House.

Government of India
Department of Atomic Energy

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. *480 DUE FOR ANSWER ON 05.04.2023 BY SHRI RAJENDRA DHEDYA GAVIT REGARDING INSTALLATION OF NUCLEAR REACTORS.

(a) Yes, Sir.

(b) The Government has accorded administrative approval and financial sanction for 10 indigenous Pressurised Heavy Water Reactors of 700 MW each in fleet mode. The details are as follows:

State	Location	Project	Capacity (MW)
Karnataka	Kaiga	Kaiga-5&6	2 X 700
Haryana	Gorakhpur	GHAVP- 3&4	2 X 700
Madhya Pradesh	Chutka	Chutka-1&2	2 X 700
Rajasthan	Mahi Banswara	Mahi Banswara-1&2	2 X 700
		Mahi Banswara-3&4	2 X 700

(c) The Government has amended the Atomic Energy Act in 2015 to enable the Joint Ventures of NPCIL with Public Sector Enterprises to set up nuclear power projects.

(d) These reactors are planned to be set up in 'fleet mode' progressively by the year 2031 at a cost of Rs. 1,05,000 crore.
